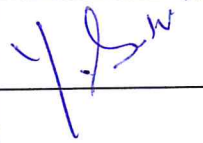


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

**SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 270, 306 & 460/2018 and IA No. 302 & 1060/2019 in CA No. 73/97/HDB2016
NAME OF THE COMPANY	Gagan Aerospace Limited
NAME OF THE PETITIONER(S)	Dr. Subba Rao Pavuluri
NAME OF THE RESPONDENT(S)	Gagan Aerospace Limited & 03 others
UNDER SECTION	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana	Advy	9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for petitioner is present.

Counsel for respondents are present.

List the matter on 14.04.2021.


MEMBER (TECHNICAL)


MEMBER(JUDICIAL)

Pavani